## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH** CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/86/2016

NAME OF THE PETITIONER(S)

: A. Parthasarathy

NAME OF THE RESPONDENT(S)

: MPL Forging Private Limited & 6 othes

**UNDER SECTION** 

: 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1. N. JAYALHANDER

FOR MIVIDYA.

COUNSEL FOR PETITIONER

A. CHARLES

For B. MANOHARAN.

3. J. MACA KNUAR

Counsel for 5th Respondent
Per 1,2,3 x 7

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## **ORDER**

Shri N Jayachander, proxy representing counsel for petitioner present. Shri Balakumar, counsel for R1 to R3 & R7 and Shri A Charles Darwin, counsel for R5 present. Proxy counsel for petitioner sought time for submitting oral arguments as the senior counsel is unwell and could not attend the Tribunal today. Time extended at request. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)